

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-104
(IB)-263(PB)/2018
New IA/3587/2024

IN THE MATTER OF:

State Bank of India

.....Applicant

Vs.

M/s. Century Communication Ltd. & Ors.

.....Respondent

SECTION

U/s 7 of (IBC) in Liq.

Order delivered on 19.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the Liquidator : Mr. Siddharth Banthia, Adv.

ORDER

New IA/3587/2024:-

This is the 19th Progress Report filed by the Liquidator in terms of Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016. The 19th Progress Report for the quarter ended on 30.06.2024 is taken on record with just exceptions. The present application i.e. New IA/3587/2024 is **disposed of**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)